

Annexure - 4
Name of the corporate debtor: B.P. Bansal Agritech Private Limited;
Date of commencement of CIRP: 1st December, 2022;
List of creditors as on: 15th June, 2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted on provisional basis	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	IDBI Bank Limited	12-12-2022	75,87,31,252.28	75,87,31,252.28	Unsecured Financial creditor	N.A.	75,87,31,252.28	No	27.92%	N.A.	N.A.	N.A.	N.A.	N.A.
2	State Bank of India	14-12-2022	64,65,44,843.83	64,65,44,843.83	Unsecured Financial creditor	N.A.	64,65,44,843.83	No	23.79%	N.A.	N.A.	N.A.	N.A.	N.A.
3	UV Asset Reconstruction Company limited	15-12-2022	61,30,74,602.00	61,30,74,602.00	Unsecured Financial creditor	N.A.	61,24,33,959.00	No	22.54%	N.A.	N.A.	N.A.	N.A.	N.A.
4	Kotak Mahindra Bank Limited	15-12-2022	1,12,65,58,334.29	69,98,10,139.00	Unsecured Financial creditor	N.A.	69,98,10,139.00	No	25.75%	N.A.	N.A.	N.A.	N.A.	N.A.

** The claim has been accepted on a provisional basis. Hence, verification of the claim was made solely on the details provided by the suspended management till date along with the documents provided by the financial creditors. The admitted amount may be subject to subsequent revision, based on additional information and clarifications sought from claimants.*